

(b) Does not arise.

(c) No, Sir.

### नये डाक टिकट

१९३०. श्री प० ला० बालूपाल : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी, १९५८ से जुलाई १९६१ तक कितने नये डाक-टिकट निकाले गये ;

(ख) प्रत्येक टिकट के डिजाइन बनाने में क्या खर्च हुआ ;

(ग) क्या इन नये डाक-टिकटों पर जिस मास व सन् में टिकट जारी किया जाता है वह उस पर लिखा जाता है ; और

(घ) यदि नहीं, तो इसका क्या कारण ?

परिवहन तथा संचार मंत्री (डा० प० सुब्बारायन) : (क) एक त्रिवरण-पत्र, जिसमें जनवरी, १९५८ से जुलाई, १९६१ तक जारी किये गए नए डाक-टिकटों की संख्या दी गई है, सभा-पटल पर रखा जाता है। [द्वितीये परिसिष्ट २, अनुबन्ध संख्या १०६]

(ख) केवल डिजाइन बनाने के बारे में सूचना देना संभव नहीं है क्योंकि भारतीय सुरक्षा प्रेस, नासिक द्वारा प्रत्येक बार टिकट निकालने पर टिकटों के डिजाइन बनाने, उन्हें छापने और उनके वितरण आदि पर खर्च होने वाली समूची रकम को लगत मूल्य के रूप में इकट्ठा ही इस विभाग के नाम आकलित किया जाता है।

(ग) जी नहीं, उन मामलों के घलावा जिनमें कि जारी किये जाने वाले टिकट का उस अवसर से सीधा संबंध हो जिसकी स्मृति में टिकट जारी किया गया हो।

(घ) वह महीना और सन्, जिसमें टिकट जारी किया जाता है, इतने महत्व का नहीं होता बल्कि उस अवसर या व्यक्ति का

महत्व होता है जिसकी स्मृति या सम्मान में वह जारी किया जाता है।

### Reconstruction of Krishna River Bridge

1931. { Shri Agadi:  
Shri Sugandhi:

Will the Minister of Railways be pleased to state

(a) whether it is a fact that the Krishna river bridge between Alimatti and Seethimani on Sholapur-Hubli section of Southern Railway is being reconstructed;

(b) if so, whether Mysore State Government has been consulted in this matter in view of the proposed dam across Krishna river in that vicinity; and

(c) with what results?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a), (b) and (c). No, Sir. The Railway Bridge in question was programmed for re-girdering but the work has been held in abeyance due to the fact that the Mysore Government has proposed the construction of a Dam across the River Krishna on the down-stream side of the railway bridge. The reservoir formed by the dam would submerge a part of the railway line near Sitimani Station including the bridge. This would necessitate the diversion of the railway line for a length of nearly 13 miles and the construction of a new bridge across the Krishna. The matter is under examination in consultation with the Planning Commission and the Ministry of Irrigation and Power.

### Telephone Exchange, Poona

1932. { Shri G. K. Jedhe:  
Shri Pangarkar:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the proposal to open a new Telephone Exchange Station in

Poona city is still under consideration;

(b) if so, the details thereof; and

(c) what steps have been taken in detail so far to meet the demands of the telephone connections in industrial estates?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** (a) Yes.

(b) Third Exchange of initial size of about 3,000 lines is proposed to be opened in Poona for meeting the long-term demands. For this purpose, a new telephone exchange building has to be put up. Proposal to acquire a plot of land for the same has been approved.

(c) Proposals for the replacement of the existing 50-line exchanges at Pimpri and Hadaspar industrial estates by 200-line exchanges have been approved.

#### Removal of Fish Plates

1933. { Shri G. K. Jedhe:  
Shri Pangarkar:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that fish plates were removed in between Igatpuri and Ghoti stations in Maharashtra State between 5th and 9th August, 1961;

(b) if so, the details thereof; and

(c) the action taken thereon?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) and (b). Yes, Sir. It was on the night between August 7 and 8, that a Watchman posted to guard a bridge between Igatpuri and Ghoti stations, stopped a Dn. express train and reported to the train crew as also the police escort that some mischief had been played with the track by certain miscreants. On an inspection of the track, it was found that the left hand side keys of 2 rail lengths had been taken away.

Also 2 complete pairs of fish plates along with bolts from 2 joints and fish bolts and outer fish plates from the third joint had been removed.

The train suffered a detention of 6 hrs. 20 minutes on this account.

(c) The police registered a case u/s 126 Indian Railways Act and have also arrested the Watchman along with 2 other gangmen who are reported to have been a party to this crime.

#### Water Arrangements in Carriages between Siliguri and Katihar

1934. { Shri Bholanath Biswas:  
Shri P. G. Sen:

Will the Minister of Railways be pleased to state:

(a) whether there is scarcity of water in the carriages between Siliguri and Katihar in N.F. Railway; and

(b) if so, the action proposed to be taken in this regard?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) No, Sir.

(b) Does not arise.

#### Over Bridge at Katihar

1935. { Shri Bholanath Biswas:  
Shri P. G. Sen:

Will the Minister of Railways be pleased to state

(a) whether the work of construction of over-bridge at Katihar has been taken up; and

(b) if so, when it is expected to be completed?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Yes.

(b) The Railway's portion of the work i.e. Bridge proper is expected to be completed before the end of 1962.